, 2853. DR. YELAMANCHILI S1VAJI: Will the Minister of INDUS-TRY be pleased to state:

(a) whether he had recently announced 25 per cent subsidy for the development of coir industry in Andhra Pradesh; and

Iff (b) if so, what are the details of the scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) and (b) No, Sir. Government of India, in March, 1987, approved a scheme of the Coir Board for extending financial assistance for promotion of new coir based units and also for renovation/ modernisation of existing units in the brown fibre sector. To accelerate the pace of development of brown fibr sector, the scheme was amended in June, 1988 to provide for financial assistance upto 25% on graded basis

National Blood Policy

2854. SHRI MENTAY PADMA-NABHAM: Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

(a) wheathe- Government are aware that various experts are suggesting for bringing forward of a "National Blocd Policy" to arrest spread of blocd related infections and diseases: and

(b) what is Government' reaction to the proposal?

THE MINISTER OF STATE OFTHE MINISTRY OF HEALTH AND FAMILY WELFARE SHRI RASHEED MASOOD: (a) and (b) The Government have launched a scheme for strengthening and modern/sation of blood banks with the objective to augment the availability of blood and blood products, ensure safety of blood by establishing adequate testing facilities and safeguards in collection, storage, and transportation of blood, and promoting the rational use of blood by establishing facilities for component separation and blocd fractionation in a phased manner. The scheme envisages:

(i)- augumentation of voluntary blocd collection through motivation, education and publicity;.

(ii) establishment of testing facilities for ensuring quality of blood collected and transfused;

(iii) upgrading blood banks in the Government sector in a phased m inner;

(iv) development of man-power;

(v) Establishment of blood comp?cnt separation facilities.

Revival of Central Investment subsidy scheme in Gujarat

2855. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Central Government have received any proposal from the Gujarat Government to reintroduce Central Investment Subsidy Scheme which was discontinued from 1-10-1988:

(b) whether it is a fact that subsidy was discontinued in respect of the seven backward districts of Gujarat; and

(c) if so, what are the reasons therefor?

THE MINISTER OF INDUS TRY (SHRI ATIT SINGH): (a) to (c) The Central Inv stm nt Subsidy Scheme was discontinued w. c. f 1-10-1988 for all backward districts

in the country. Governments cf Serveral States/UTs deluding the Government of Gujarat had requested for extension of the scheme beyond 1-10-1988. However the Central Government deeded not to revive the scheme mainly on account of financial constraints.

Joint Sector Companies

2856. SHR1 YASWANT S1NHA: Will the Minister of INDUSTRY be pleased to state:

(b) what are the joint sector companies fromm which the Statu under takings withdrew, leaving the cc mpany entirely for the private sector;

(c) What are the joint sector companies in wh ch at least one of the private promoters is and MRTP Company and how many of such joint sector companies have been registered under the MRTP Act;

(d) what are the jomt sector companies in which foreign cempapanies are direct/indirect share holders; and

(e) In how many cases formation of thj jont sector company helped in strength; ning the Market dominance of the private promoter?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) to (e)

There is no provision under the Companies Act, 1956 relating to the concept of joint sector companies. Also the requisite information relating to these companies are not compiled centrally in the Ministry of Industry. •

Oil Exploration Plans For Andhra Pradesh

2857. SHRI TALARI MANOHAR Will the Minister of PETROLEUM AND CHEMICALS be pleased tt state: (a) Whether there is any pre posal under Governments considera tion to intensify oil exploration ii Andhra Pradesh during the Eightl Plan Period; and

(b) if so, what are the detaiL there of?

THE MINISTER OF PETROLEUM (a) Which are the approved joint r. ec'cl and a contract of the analysis of th

it is pro-p sed to carry out 7, 400 line Kilo meters cf 2D seismic surveys and 360 Sq. Kms. of 3D Seismic surveys by departmental parties. In addition, contract seismic surveys for about 2, 000 line Kilometres are also planed. Exploratory drilling is expected to be of the order of 300, 000 metres and about 90 wills are expected to during the VIII Plan.

अरोड़ा बंधुओं हारा कारों हेतु पैट्रोल के स्थान पर एल० पी० जो० के प्रयोग के सबध में क्रांतिकारी म्होज

2858. श्रीमती सूर्यकांता पाटिस वया पेट्रोलियम भौर रसायन मंत्री यह वताने की कृपा करेंगे कि

(क) ज्या सरकार को इस बात की जानकारी है कि खान मार्केट, नई दिल्ली के ग्ररोडा बन्धग्रों ने ऐसी तकनीक की खोज की हैं जिस के द्वारा मोटर कारों में पेटोल के स्थान पर रसोई गैस का इस्तेमाल किया जा सकेगा, जैसाकि दिल्ली से प्रकाशित 17 ग्रगस्त, 1990 के "सान्ध्य टाइम्स" में समाचार छपा है:

(ख) यदि हो, तो सरकार ग्ररोडा बन्धव्यों की इस कास्तिकारी खोज को प्रोत्साहित करने के लिये क्या कदम उटा रही है तथा क्य। वह भविष्य में पेट्रोल की बजाय रसोई गैम में चलने respective private prom